

ACHCG/01/2026

GUJARAT HIGH COURT ARBITRATION CENTRE
(High Court of Gujarat, Ahmedabad)

NOTICE INVITING SUGGESTIONS

The Gujarat High Court Arbitration Centre hereby invites suggestions from the members of the Gujarat High Court Advocates Association and all other stakeholders for amendment/modification to '*The Arbitration Centre (Domestic & International), High Court of Gujarat Rules, 2021*'.

The objective of this exercise is to review and strengthen the existing framework of institutional arbitration, enhance efficiency, and ensure that the Rules remain aligned with evolving legal and practical requirements.

All concerned are requested to submit their valuable suggestions in writing on or before 30th June, 2026, through any of the following modes:

By Email: achcg@gujarat.gov.in

Hard Copy: Gujarat High Court Arbitration Centre,
2nd Floor, High Court Judges Library,
High Court Campus, Sola, Ahmedabad 380060.

A copy of "*The Arbitration Centre (Domestic & International), High Court of Gujarat Rules, 2021*" is available on the official website of the Gujarat High Court Arbitration Centre. The same may also be accessed by scanning the QR Code provided herein.

Sd/-

Date: 07.05.2026

Director

Place: Ahmedabad

Gujarat High Court Arbitration Centre

